

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
IA No. 320/JPR/2023  
CP No. (IB)- 44/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Rajputana Constructions Pvt. Ltd. ... Operational Creditor/Applicant**

**Versus**

**Rajasthan Land Holdings Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Ankit Sareen, Adv.  
For the Respondent : Samit Bishnoi, Adv.  
Himanshu Joshi, Adv.

**ORDER**

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the Petitioner. Mr. Samit Bishnoi, Adv. appearing on behalf of the Respondent. Interim order shall remain continue till the next date of hearing. List the matter on 22.11.2023.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

November 17, 2023